

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:639
ANSWERED ON:24.11.2011
LENGTH OF ROAD CONSTRUCTED UNDER PMGSY
Kashyap Shri Virender;Mithlesh Shri

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the length of road constructed in terms of kilometers in the country including Himachal Pradesh under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years and till date, State-wise;
- (b) the number of villages which got linked with cities or towns as a result of the said road construction works so far, State-wise;
- (c) the time by which the remaining villages are likely to be linked;
- (d) whether the roads are being constructed according to the targets set under the scheme;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the steps taken by the Government for upkeep and maintenance of the roads constructed under PMGSY?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): Under Pradhan Mantri Gram Sadak Yojana (PMGSY) the length of road and the number of eligible habitations connected in the States including Himachal Pradesh during the last three years and the current year are given at Annexure.

(c): Execution of PMGSY scheme is an ongoing process. Execution of PMGSY is entrusted with the State Governments. The pace of implementation depends on the implementation capacity of the States, fulfillment of conditions of guidelines etc.

(d)&(e): Under PMGSY, the targets and completion of roads during the last year and the current year are as under:

Year	Length (km.)	Targets	Completed
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2010-11	34090	45109	
2011-12 (upto Sept, 11)	33000	12515	

(f): Rural Road is a State subject and PMGSY is a one time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The rural roads constructed under PMGSY are stipulated to be maintained by the respective State Governments through a composite construction-cum-maintenance contract for each road for 5 years from the completion of construction. Beyond this period also, maintenance should be carried out by the States.